

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 206 – IA/749(AHM)2021
ITEM No. 207 – IA/778(AHM)2021
In
CP(IB) 247 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Surya Exim Ltd

.....Applicant

.....Respondent

Order delivered on: 02/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : None

ORDER
(Hybrid Mode)

Despite repeated calls neither anyone present on behalf of the applicant nor respondent. Further, again no rejoinder has been filed to the reply filed by the respondent.

In the interest of justice re-list both the matters on 20.08.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)